

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 27th November, 2014

No. HC.VII-133/2014/**7673**/A: Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, will address and interact with the **Judicial Officers of Kamrup (Metro), Guwahati on 30th November, 2014 from 11.00 A.M. to 01.00 P.M. in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block).**

The Judicial Officers from the District of Kamrup (Metro), Guwahati are hereby directed to participate in the said interactive session. They are to report at the venue on 30.11.2014 at 10:30 AM positively.

However, one officer may be detailed at the Headquarter to deal with urgent judicial work.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-133/2014/**7674 - 7703**/A, Dated : 27.11.2014

Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
4. **The District & Sessions Judge, Kamrup (Metro), Guwahati. He is also requested to ensure circulation of this Notification to all the Judicial Officers of his District and do the needful in this regard.**
5. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
6. The Special Judge, CBI Court, Guwahati.
7. The Member Secretary, Assam State Legal Services Authority, Guwahati.
8. The Principal Judge, Family Court, No. 1 / 2, Kamrup, Guwahati.
9. The Presiding Officer, Labour Court, Kamrup, Guwahati.
10. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati.
11. The P.O. STAT & Member MACT No. 1, Kamrup, Guwahati.
12. The Special Judge, Assam, Guwahati.
13. The Member MACT No. 2 & 3, Kamrup, Guwahati.
14. The Special Judge, Addl. CBI Court No. 1 / 2 /3, Assam, Guwahati.
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
17. **The Chief Judicial Magistrate, Kamrup (Metro), Guwahati. He is also requested to inform the judicial officers under his control.**
18. The Secretary-cum-Registrar, O/o the Lokayukta, Guwahati.
19. The Secretary, District Legal Services Authority, Guwahati.
20. The Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
21. The Deputy Secretary, Assam State Legal Services Authority, Guwahati.
22. The Under Secretary, Assam State Legal Services Authority, Guwahati.
23. The Counsellor, Family Court No. 1, Kamrup, Guwahati.
24. The Dy. Registrar, Judl. / Bench / G&C / Vig., Gauhati High Court, Guwahati.
25. The Administrative Officer, Judicial Academy, Assam.
26. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
27. The Private Secretary to Hon'ble Mr. Justice B.K. Sharma, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
29. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

27.11.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM